

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P.(IB)-566(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - L&T Geostucture Private Limited
V/s
Gammon India Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Maithili Prabhu a/w Adv. Vismaya Hari appeared for the Petitioner/Operational Creditor. Adv. Akshay a/w Adv. Pradeep Jain & Adv. Nausher Kohli appeared for the Respondent/ Corporate Debtor. It has been pointed out that both the parties are in the process of settlement, therefore, Counsel appearing for the parties seeks time to settle the matter. Let the matter be settled between the parties within a period of two weeks from today. No further adjournment shall be granted for settlement. List this matter on **25.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)